



[Final Status of PMOIN/R/E/20/01634](#)

Applicant Name	KANDUKURI SURYA SRI HARSHA TEJA
Date of receipt	01/04/2020
Request Filed With	Prime Minister's Office
Text of Application	<p>Dear Sir,</p> <p>The Prime Minister has announced the creation of Prime Minister s Citizen Assistance and Relief in Emergency Situations Fund (PM CARES Fund) and appealed the citizens to donate money to it. I request you to provide me with the soft copies of the trust deed of PM CARES Fund, all Government Orders, notifications and circulars related to creation and operation of PM CARES Fund trust. I would prefer the above sought information in soft or digital copies. If it is impossible to provide in the said format, I am willing to incur the costs of print and postal charges. Thank you.</p> <p>Yours Sincerely, Kandukuri Surya Sri Harsha Teja.</p>
Request document (if any)	document not provided
Status	REQUEST DISPOSED OF as on 29/05/2020
Date of Action	29/05/2020
Remarks	Reply :- PM CARES Fund is not a Public Authority under the ambit of Section 2(h) of the RTI Act, 2005. However, relevant information in respect of PM CARES Fund may be seen on the Website- pmcares.gov.in.
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